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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10532/2021

THE NAVAL TECHNICAL OFFICERS CGHS LTD ..... Petitioner

Through : Mr. Vivek Kumar Tandon, Mr.  
Shyam Sunder and Ms. Perna  
Tandon, Advocates.

versus

THE REGISTRAR OF COOPERATIVE SOCIETIES ..... Respondent

Through : Mr. Vipul Kumar Sharma, Advocate  
for R-2 (in CM APPL. No. 18595/  
2022).  
Mr. Vinay Kumar Dubey and Mr.  
Vishal Kumar Malhotra, Advocates  
for applicant (in CM No.36129/2024).

**CORAM:**

**HON'BLE THE ACTING CHIEF JUSTICE**

**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**

% **02.07.2024**

**CM APPL. 36129/2024**

1. Present application has been filed on behalf of the proposed Respondent-Naval Technical Officers CGHS Ltd. to place on record additional documents and recent turns of events.
2. Issue notice.
3. Mr. Tandon, learned counsel accepts notice on behalf of the petitioner/non-applicant. He prays for and is permitted to file a reply affidavit within four weeks. Rejoinder affidavit, if any, be filed before the next date of hearing.



4. List on the date already fixed i.e. 06<sup>th</sup> November, 2024.

**ACTING CHIEF JUSTICE**

**TUSHAR RAO GEDELA, J**

**JULY 2, 2024**  
*kct*